

Insolvency and Bankruptcy Board of India

No. IBBI/PR/2026/15

21st September, 2026

Press Release

Sh. Jayanti Prasad, Whole Time Member, IBBI takes additional charge as Chairperson of IBBI

The Central Government assigned additional charge of Chairperson, Insolvency and Bankruptcy Board of India (IBBI) to Shri Jayanti Prasad, Whole Time Member, IBBI, with effect from 13th September, 2026 in addition to his existing duties, till the completion of his tenure in IBBI on 20th November, 2026 or till the joining of a new incumbent to the post or until further orders, whichever is the earliest.